

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI**  
**CONSOLIDATED CAUSE LIST OF SA/MA/PART HEARD MATTERS/ CLARIFICATION/ SPECIAL**  
**BENCH/ THIRD MEMBER/PRONOUNCEMENT FOR FRIDAY 05.06.2026**

**Before S/Shri Saktijit Dey, VP & Prabhash Shankar, AM**

1	ITA 8673/M/25	Hapag-Llyod Aktiengesellschaft ( <b>Pron</b> )	I/VP	15.04.2026
2	ITA 1174/M/26	McAfee Singapore Pvt. Ltd. ( <b>Pron</b> )	I/VP	08.04.2026
3	ITA 2036/M/25	Atos Information Technology HK Ltd. ( <b>Pron</b> )	I/VP	15.04.2026
4-6	ITA 562 to 564/M/26	Naringaram Ruparam Choudhary ( <b>Pron</b> )	B/VP	15.04.2026
7-8	ITA 336 & 337/M/26	Suresh Gurubuxsing Wadhwa ( <b>Pron</b> )	B/VP	15.04.2026
9	ITA 9029/M/25	Goldman Sachs & Co. ( <b>Pron</b> )	I/VP	15.04.2026

**Court Room 4 at 11.00 AM**

**Before S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM**

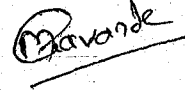
**Webex ID 26421254122 Password 2026 (Virtually)**

1	ITA 8732/M/25	Poddar Gems Ltd. ( <b>Pron</b> )	C/JM	01.04.2026
2	ITA 4006/M/25	Chetan Manek ( <b>Pron</b> )	C/JM	09.04.2026
3	ITA 5893/M/25	Cinapolis India Pvt. Ltd. ( <b>Pron</b> )	C/JM	13.04.2026
4	SA 43/M/26	Prafulla Pandurang Joshi ( <b>Pron</b> )	C/JM	15.04.2026
5	ITA 2347/M/26	Prafulla Pandurang Joshi ( <b>Pron</b> )	C/JM	15.04.2026
6	ITA 8427/M/26	Pooja Vinesh Advani ( <b>Pron</b> )	K/JM	28.04.2026

**The following case is adjourned to 12.06.2026**

1	MA 534/M/23	M/s. Someshwar Spun Pvt. Ltd.
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G/JM



**Assistant Registrar**

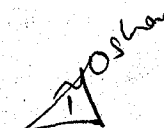
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**IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES,  
MUMBAI**

**BEFORE SHRI SAKTIJIT DEY, VP AND  
SHRI PRABHASH SHANKAR, AM**

Order to be pronounced on 04.06.2026

Sr. No.	I.T.A. Nos.	Name of the Assessee	Date of Hearing	Bench	Author
1	8673/Mum/2025	Hapag-Llyod Aktiengesellschaft	15.04.2026	I	VP
2	IT(IT)A No. 1174/Mum/2026	McAfee Singapore Pte. Ltd.	08.04.2026	I	VP
3	2036/Mum/2025	Atos Information Technology HK Limited	15.04.2026	I	VP
4 to 6	562, 563 & 564/Mum/2026	Naringaram Ruparam Choudhary	15.04.2026	B	VP
7-8	336 & 337/Mum/2026	Suresh Gurubuxsing Wadhwa	15.04.2026	B	VP
9	9029/Mum/2025	Goldman Sachs & Co.	15.04.2026	I	VP

  
Roshani M. Sabane  
Sr. Private Secretary

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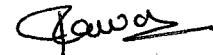
- Judicial Section
- Notice Board
- Member log book
- IT cell

**INCOME TAX APPELLATE TRIBUNAL**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Maharashtra Karve Marge, Pratishtha Bhavan,**  
**New Marine Lines, Mumbai – 400 020**

ORDERS READY FOR VIRTUAL PRONOUNCEMENT  
ON 05/06/2026 at 11.00 a.m. in Court Room No.4  
[As per Rule 34(4) of the Income Tax (Appellate Tribunal) Rules, 1963]

Before Shri Vikram Singh Yadav (Accountant Member) and  
Shri Rahul Chaudhary (Judicial Member)

Sl No	Description	Assesse's Name	Dt. Of Hearing	Bench	Author
1.	ITA No.8732/Mum/2025	Poddar Gems Limited	01/04/2026	C	JM
2.	ITA No.4006/Mum/2025	Chetan Manek	09/04/2026	C	JM
3.	ITA No.5893/Mum.2025	Cinapolis India Pvt. Ltd. (Successor to Fun Multiplex Pvt. Ltd.)	13/04/2026	C	JM
4.	ITA No.2347/Mum/2026 & S.A. No.43/Mum/2026	Prafulla Pandurang Joshi	15/04/2026	C	JM
5.	ITA No.8427/Mum/2025	Pooja Vinesh Advani	28/04/2026	K	JM



Karishma Pawar  
Senior Private Secretary